

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 13th February, 2014

NO.HC.VII-04/2014/711/A. Shri Naba Kamal Bora, District and Sessions Judge, Hailakandi, is transferred and posted against the newly created and sanctioned post of District and Sessions Judge, Kamrup District at Amingaon, vide Govt. letter NO.JDJ.317/2011/42 dated 13.01.2014 and established, vide Notification NO.JDJ.317/2013/41 dated 10.01.2014.

Shri Bora will hand over charge of his Court and Office to the Civil Judge and Asstt. Sessions Judge, Hailakandi and proceed to join at his new place of posting positively on 19.02.2014 at 10:00 a.m.

NO.HC.VII-04/2014/712/A. Smti. Rita Bora Saikia, Principal Judge, Family Court No. 1, Kamrup, Guwahati, is posted as Presiding Officer, Labour Court, Guwahati, vice Shri Pradip Kumar Das, posted as Member, MACT No. II, Guwahati.

In anticipation of her appointment as Presiding Officer, Labour Court, Guwahati by the Govt. of Assam, Smti. Bora Saikia will hand over charge of her Court and Office to the Principal Judge, Family Court, No. II, Kamrup, Guwahati and join her new assignment immediately.

NO.HC.VII-04/2014/713/A. Shri Pradip Kumar Das, Presiding Officer, Labour Court, Guwahati, is posted as Member, MACT No. II, Kamrup, Guwahati, vice Shri Haresh Chandra Sarma, transferred.

In anticipation of his release from the post of Presiding Officer, Labour Court, Guwahati by the Govt. of Assam, Shri Das will hand over charge of his Court and Office to the Registrar, Labour Court, Guwahati and join his new assignment immediately.

NO.HC.VII-04/2014/714/A. Shri Haresh Chandra Sarma, Member, MACT No. II, Kamrup, Guwahati, is transferred and posted as District and Sessions Judge, Tinsukia, vice Shri Pranjal Das, transferred.

Shri Sarma will hand over charge of his Court and Office to the Member, MACT No. III, Kamrup, Guwahati and proceed to join his new assignment immediately.

NO.HC.VII-04/2014/715/A. Shri Imtiaz Ali, Member, MACT, Nalbari, is transferred and posted as District and Sessions Judge, Hailakandi, vice Shri Naba Kamal Bora, transferred.

Shri Ali will hand over charge of his Court and Office to the District and Sessions Judge, Nalbari and proceed to join his new assignment immediately.

NO.HC.VII-04/2014/716/A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers as the Sessions Judges of the Sessions Division/ Jurisdiction with Head-quarters shown against their names to exercise such power within the local limits of their respective jurisdiction with effect from the date of taking over charge as such:

Sl. No.	Name of the Officer	Sessions Division/ Jurisdiction	Head-quarters
1.	Shri Haresh Chandra Sarma	Tinsukia	Tinsukia
2.	Shri Imtiaz Ali	Hailakandi	Hailakandi

NO.HC.VII-04/2014/717/A. Smti. Chaya Rani Goswami, Principal Judge, Family Court No. II, Kamrup, Guwahati, posted as Principal Judge, Family Court No. I, Kamrup, Guwahati vice Smti. Rita Bora Saikia, posted as Presiding Officer, Labour Court, Guwahati.

Smti. Goswami will hand over charge of her Court and Office to Smti. Joosmita Sarma, Principal Judge, Family Court No. II designate, Kamrup, Guwahati and join her new assignment immediately.

NO.HC.VII-04/2014/718/A. Smti. Joosmita Sarma, Addl. District and Sessions Judge No. 1, Kamrup, Guwahati, is posted as Principal Judge, Family Court No. II, Kamrup, Guwahati vice Smti. Chaya Rani Goswami, posted at the same station.

Smti. Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Guwahati and join her new assignment immediately.

NO.HC.VII-04/2014/719/A. On being released, Shri Aparesh Chakravarty, Registrar (Judicial), Gauhati High Court, Guwahati, is posted as Addl. District and Sessions Judge No. 1, Kamrup (Metro), Guwahati vice Smti. Joosmita Sarma, posted at the same station.

Shri Chakravarty will hand over charge of his office to the Registrar General, Gauhati High Court, Guwahati and join his new assignment immediately.

NO.HC.VII-04/2014/720/A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officer of the Assam Judicial Service as the Addl. Sessions Judge of the Sessions Division with Head-quarters as shown against his name to exercise such power within the local limits of his jurisdiction with effect from the date of taking over charge as such:

Sl. No.	Name of the Officers	District	Head-quarters
1.	Shri Aparesh Charkravarty	Kamrup (Metro)	Guwahati

NO.HC.VII-04/2014/721/A. Shri Rockta Lal Das, Civil Judge & Asstt. Sessions Judge, Golaghat, is transferred and posted against the newly created and sanctioned post of Civil Judge & Asstt. Sessions Judge, Kamrup District at Amingaon, vide Govt. letter NO.JDJ.317/2011/42 dated 13.01.2014 and established, vide Notification NO.JDJ.317/2013/41 dated 10.01.2014.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and proceed to join at his new place of posting positively on 19.02.2014 at 10:00 a.m.

NO.HC.VII-04/2014/722/A. Smti. Mallika Dutta, Addl. Chief Judicial Magistrate, Golaghat, is posted at the same station i.e. Golaghat as Civil Judge & Asstt. Sessions Judge vice Shri Rockta Lal Das, transferred.

Smti. Dutta will hand over charge of her Court and Office to the Chief Judicial Magistrate, Golaghat and join her new assignment immediately.

NO.HC.VII-04/2014/723/A. Shri Syed Imdadur Rahman, Addl. Chief Judicial Magistrate, Nalbari, is transferred and posted against the newly created and sanctioned post of Chief Judicial Magistrate, Kamrup District at Amingaon, vide Govt. letter NO.JDJ.317/2011/42 dated 13.01.2014 and established, vide Notification NO.JDJ.317/2013/41 dated 10.01.2014.

Shri Rahman will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nalbari and proceed to join his new assignment positively on 19.02.2014 at 10:00 a.m.

NO.HC.VII-04/2014/724/A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post her as Civil Judge and Asstt. Sessions Judge of the Districts and Sessions Division with Head-quarters as shown below against her name with effect from the date of taking over charge as such:

Sl. No.	Name of the Officers	District	Head-quarters
1.	Smti. Mallika Dutta	Golaghat	Golaghat

NO.HC.VII-04/2014/725/A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters
1.	Shri Syed Imdadur Rahman	Kamrup	Amingaon

NO.HC.VII-04/2014/726/A. Shri Rana Dutta, Munsiff No. 1, Nagaon, is transferred and posted against the newly created and sanctioned post of Munsiff-cum-Judicial Magistrate, 1st Class, Kamrup District at Amingaon, vide Govt. letter NO.JDJ.317/2011/42 dated 13.01.2014 and established, vide Notification NO.JDJ.317/2013/41 dated 10.01.2014.

Shri Dutta will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join at his new place of posting positively on 19.02.2014 at 10:00 a.m.

NO.HC.VII-04/2014/727/A. Smti. Himakshi Thakuria Buragohain, Munsiff No. 2, Nagaon, is posted at the same station i.e. Nagaon as Munsiff No. 1, vice Shri Rana Dutta, transferred.

Smti. Thakuria Buragohain will hand over charge of her Court and Office to the District and Sessions Judge, Nagaon and join her new assignment immediately.

NO.HC.VII-04/2014/728/A. Smti. Pompy Chakraborty, Judicial Magistrate, 1st Class, Nagaon, is posted at the same station i.e. Nagaon as Munsiff No. 2 vice Smti. Himakshi Thakuria Buragohain, posted at the same station.

Smti. Chakraborty will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and join her new assignment immediately.

NO. HC.VII-04/2014/729/A. In exercise of the powers delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act, the High Court is pleased to invest the following Munsiff with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Smti. Pompy Chakraborty

By order,

Sd/- Sanjay Hazarika,
JOINT REGISTRAR (VIGILANCE)

Memo NO. HC.VII-04/2014/ 730-796 /A.

Dated 13-02-2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
He is requested to take necessary steps :

- (i) To appoint Smti. Rita Bora Saikia as Presiding Officer, Labour Court, Guwahati and release Shri Pradip Kumar Das from the post of Presiding Officer, Labour Court, Guwahati immediately.
- (ii) To invest Smti. Mallika Dutta with the powers of Civil Judge
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati for information
 3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
 4. The District and Sessions Judge, _____
 5. The Judge, Designated Court, Assam, Guwahati
 6. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/ Cachar, Silchar
 7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
 8. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar
 9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
 10. The Special Judge, Assam, Guwahati
 11. The Special Judge, CBI, Assam, Guwahati
 12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
 13. The Member, MACT, _____
 14. The Special Judge, Addl. CBI Court, No.1 & II, Assam, Chandmari, Guwahati
 15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
 16. Shri Naba Kamal Bora, District and Sessions Judge, Hailakandi
 17. Smti. Rita Bora Saikia, Principal Judge, Family Court No. 1, Kamrup
 18. Shri Pradip Kumar Das, Presiding Officer, Labour Court, Guwahati
 19. Shri Haresh Chandra Sarma, Member, MACT No. II, Kamrup, Guwahati
 20. Shri Imtiaz Ali, Member, MACT, Nalbari
 21. Smti. Chaya Rani Goswami, Principal Judge, Family Court No. II, Kamrup, Guwahati
 22. Smti. Joosmita Sarma, Addl. District and Sessions Judge No. 1, Kamrup, Guwahati
 23. Shri Aparesh Chakravarty, Registrar (Judicial), Gauhati High Court, Guwahati
 24. The Joint Registrar (_____), Gauhati High Court, Guwahati
 25. The Chief Judicial Magistrate, _____
 26. Shri Rockta Lal Das, Civil Judge & Asstt. Sessions Judge, Golaghat
 27. Smti. Mallika Dutta, Addl. Chief Judicial Magistrate, Golaghat
 28. Shri Syed Imdadur Rahman, Addl. Chief Judicial Magistrate, Nalbari
 29. The Deputy Registrar (_____), Gauhati High Court, Guwahati
 30. Shri Rana Dutta, Munsiff No. 1, Nagaon
 31. Smti. Himakshi Thakuria Buragohain, Munsiff No. 2, Nagaon
 32. Smti. Pompy Chakraborty, Judicial Magistrate, 1st Class, Nagaon
 33. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
 34. The Superintendent (_____), Gauhati High Court, Guwahati
 35. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
 36. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Administration)/ Registrar (Judicial), Gauhati High Court, Guwahati
 37. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.



13.02.2014

JOINT REGISTRAR (VIGILANCE)